## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:3599 ANSWERED ON:19.03.2013 LOSSES TO NFDC Bajirao Shri Patil Padamsinha ;Sukur Shri Jadhav Baliram

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the National Film Development Corporation (NFDC) is suffering huge losses on account of non-realisation of outstanding dues from various advertising agencies;

(b) if so, the details of dues so far, agency-wise along with the reasons therefor;

(c) the details of the amount recobvered till date, agency-wise; and

(d) the corrective steps/action taken by the Government to recover the outstanding dues and for strengthening of the NFDC?

## Answer

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

a) No Sir. However, NFDC has outstanding dues from various advertising agencies for the period up to 2003-2004.

b) The statement showing the outstanding dues from various advertising agencies and suits filed is attached as Annexure-I.

c) No amount have been recovered till date.

d) The Corporation has filed 16 suits against the defaulting advertising agencies in the High Court of Bombay in the year 2007 and one criminal case in the Metropolitan Magistrate Court, New Delhi, in the year 1999 for which the statement is attached as mentioned in (b) above.